

National Company Law Tribunal

Allahabad Bench

CP NO. 23/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY: Lakshmi Rattan Cotton Mills Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 560 (6) of the Companies Act of 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	Adesh Tandon	PCS.	Applicant.	Adesh Tandon
2.				

CP No.23/2012

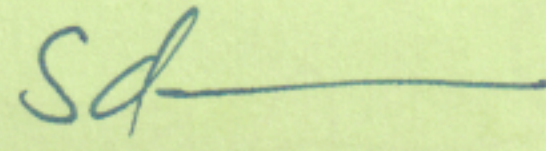
Shri Adesh Tandon, PCS. Advocate, Shri Shahid Kazmi for the petitioner.

Shri Krishna Dev Vyas for ROC. learned CGSC is directed to furnish a copy of the report of ROC to petitioner counsel and the petitioner counsel is liberty to file rejoinder, if any, of the report.

The matter be listed on 7th November, 2017.

Dated:06.10.2017

Typed by
P.K.Jyoti


Shri H.P. Chaturvedi, Member (Judicial)